

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**RAJYA SABHA  
UNSTARRED QUESTION NO-1767  
TO BE ANSWERED ON 14/12/2021**

**EXPORT OF AYURVEDIC, UNANI AND HOMEOPATHY MEDICINES**

**1767. SHRI BRIJLAL:**

Will the Minister of **AYUSH** be pleased to state:

- a) Whether Ayurvedic, Unani and Homeopathy medicines are being exported to other countries also;
- (b) If not, whether there is any scheme under consideration in the future for export;
- (c) If so, whether those medicines are tested as per the international standards before being exported to other countries; and
- (d) If so, the details thereof?

**ANSWER**

**THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

- (a) Yes. Ayurvedic, Unani and Homeopathy products are currently being exported to more than 100 countries, as Medicine (where it is recognized by the importing country like- Nepal, Sri Lanka, Bangladesh, Mauritius, Cuba etc. ) and as Dietary supplements/nutraceuticals/herbal supplements to the rest of the countries.
- (b) Not applicable.
- (c) & (d) Yes.

As per the WHO-GMP certification scheme, which is a scheme of Certificate of Pharmaceutical Product (COPP) by National Regulatory Authority (NRA) for the purpose of international commerce i.e. for registration of products in foreign countries, CDSCO issues Certification of Pharmaceutical Product (CoPP) to Ayurvedic drugs after examination of their application in consultation with Ministry of Ayush and manufacturing site joint inspection. The quality certification

scheme is also implemented by the Quality Council of India (QCI) for grant of AYUSH Premium marks to Ayurvedic, Siddha and Unani products on the basis of third party evaluation of quality in accordance with the status of compliance to international norms.

Ayurvedic, Siddha, Unani & Homoeopathic (ASU&H) drugs are regulated under the provisions of Drugs & Cosmetics Act, 1940 and Rules, 1945 in the country. Licensee is required to provide facility for quality control section in their own premises or through Government approved testing laboratory, and after standards tests result of the drugs only it is released to market.

The Ministry of Ayush, Government of India has established PCIM&H for making standards of Ayurveda, Siddha, Unani and Homeopathy Drugs. The PCIM&H has developed Ayurvedic Pharmacopoeia, Siddha Pharmacopoeia, Unani Pharmacopoeia and Homeopathy Pharmacopoeia of standards describing the quality, purity and strength of selected drugs that are manufactured, distributed, and sold by the licensed manufacturers in pan India.

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